

**NOTIFICATION**

The Honourable the Acting Chief Justice and Judges of the High Court of Gujarat are pleased to pass the order of posting of (Ad-hoc) Additional District Judges as under:-

**AHMEDABAD (RURAL)**

- 1 **Mr.K.K.Dholakia**, 4th (Ad-hoc) Additional District Judge and Additional Sessions Judge, Ahmedabad (Rural), to be 7<sup>th</sup> (Ad-hoc) Additional District Judge and Additional Sessions Judge, Ahmedabad (Rural).

**ANAND**

- 2 **Mrs.P.B.Singh**, 2<sup>nd</sup> (Ad-hoc) Additional District Judge and Additional Sessions Judge, Anand, to be 4<sup>th</sup> (Ad-hoc) Additional District Judge and Additional Sessions Judge, Anand.

**BHARUCH**

- 3 **Mr.M.M.Parmar**, 2<sup>nd</sup> Additional District Judge and Additional Sessions Judge, Bharuch, to be 4th Additional District Judge and Additional Sessions Judge, Bharuch.

**BHAVNAGAR**

- 4 **Mr.K.B.Rathod**, 4<sup>th</sup> (Ad-hoc) Additional District Judge and Additional Sessions Judge, Bhavnagar, to be 6<sup>th</sup> (Ad-hoc) Additional District Judge and Additional Sessions Judge, Bhavnagar.
5. **Mr.P.S.Gadhavi**, 5<sup>th</sup> (Ad-hoc) Additional District Judge and Additional Sessions Judge, Bhavnagar, to be 7<sup>th</sup> (Ad-hoc) Additional District Judge and Additional Sessions Judge, Bhavnagar.

**GANDHINAGAR**

- 6 **Mr.N.P.Purani**, 2<sup>nd</sup> (Ad-hoc) Additional District Judge and Additional Sessions Judge, Gandhinagar, to be 3<sup>rd</sup> (Ad-hoc) Additional District Judge and Additional Sessions Judge, Gandhinagar.

**JUNAGADH**

- 7 **Mr.G.M.Patel**, 5<sup>th</sup> (Ad-hoc) Additional District Judge and Additional Sessions Judge, Junagadh, to be 7<sup>th</sup> (Ad-hoc) Additional District Judge and Additional Sessions Judge, Junagadh.
- 8 **Mr.R.L.Thakkar**, 6<sup>th</sup> (Ad-hoc) Additional District Judge and Additional Sessions Judge, Junagadh, to be 8<sup>th</sup> (Ad-hoc) Additional District Judge and Additional Sessions Judge, Junagadh.

### **KACHCHH**

- 9 **Mr.M.T.Acharya**, 5<sup>th</sup> (Ad-hoc) Additional District Judge and Additional Sessions Judge, Kachchh at Bhuj, to be 8<sup>th</sup> (Ad-hoc) Additional District Judge and Additional Sessions Judge, Kachchh at Bhuj.
- 10 **Mr.B.D.Pithwa**, 7<sup>th</sup> (Ad-hoc) Additional District Judge and Additional Sessions Judge, Kachchh at Gandhidham, to be 9<sup>th</sup> (Ad-hoc) Additional District Judge and Additional Sessions Judge, Kachchh at Gandhidham.

### **KHEDA**

- 11 **Mr.B.B.Pathak**, 4<sup>th</sup> (Ad-hoc) Additional District Judge and Additional Sessions Judge, Kheda at Nadiad, to be 7<sup>th</sup> (Ad-hoc) Additional District Judge and Additional Sessions Judge, Kheda at Nadiad.

### **PANCHMAHALS**

- 12 **Mr.V.D.Parmar**, 7<sup>th</sup> (Ad-hoc) Additional District Judge and Additional Sessions Judge, Panchmahals at Godhra, to be 10<sup>th</sup> (Ad-hoc) Additional District Judge and Additional Sessions Judge, Panchmahals at Godhra.

### **RAJKOT**

- 13 **Mr.M.A.Nayak**, 9<sup>th</sup> (Ad-hoc) Additional District Judge and Additional Sessions Judge, Rajkot at Gondal, to be 13<sup>th</sup> (Ad-hoc) Additional District Judge and Additional Sessions Judge, Rajkot at Gondal.

### **SURAT**

- 14 **Mr.P.A.Vaghela**, 5<sup>th</sup> (Ad-hoc) Additional District Judge and Additional Sessions Judge, Surat, to be 7<sup>th</sup> (Ad-hoc) Additional District Judge and Additional Sessions Judge, Surat.
- 15 **Mr.D.D.Thakkar**, 6<sup>th</sup> (Ad-hoc) Additional District Judge and Additional Sessions Judge, Surat, to be 8<sup>th</sup> (Ad-hoc) Additional District Judge and Additional Sessions Judge, Surat.

### **VADODARA**

- 16 **Mr.Y.C.Joshi**, 8<sup>th</sup> (Ad-hoc) Additional District Judge and Additional Sessions Judge, Vadodara, to be 9<sup>th</sup> (Ad-hoc) Additional District Judge and Additional Sessions Judge, Vadodara, vice Mr.M.V.Zala.
- 17 **Mr.M.V.Zala**, 9<sup>th</sup> (Ad-hoc) Additional District Judge and Additional Sessions Judge, Vadodara, to be 10<sup>th</sup> (Ad-hoc) Additional District Judge and Additional Sessions Judge, Vadodara, vice Mrs.A.N.Anjaria.
- 18 **Mrs.A.N.Anjaria**, 10<sup>th</sup> (Ad-hoc) Additional District Judge and Additional Sessions Judge, Vadodara, to be 11<sup>th</sup> (Ad-hoc) Additional District Judge and Additional Sessions Judge, Vadodara, vice Mr.H.B.Paneri.

19. **Mr.H.B.Paneri**, 11<sup>th</sup> (Ad-hoc) Additional District Judge and Additional Sessions Judge, Vadodara, to be 12<sup>th</sup> (Ad-hoc) Additional District Judge and Additional Sessions Judge, Vadodara.

High Court of Gujarat, at Sola,  
Ahmedabad – 380 060.  
Date : December 31 , 2011

Sd/-  
**(G.R.Udhwani)**  
**Registrar General**

**No. A.1201/2011[80]**

**Copy, for information to :-**

1. The Secretary to the Government of Gujarat, Legal Department, Sachivalaya, **Gandhinagar**. (By letter).
2. The Principal District Judge, \_\_\_\_\_
3. The Treasury Officer, \_\_\_\_\_
4. \_\_\_\_\_, Esquire
5. The Manager, Government Central Press, Gandhinagar (For publication in the Gujarat Government Gazette, Part-I, Central Section).

By order of the Honourable the Acting  
Chief Justice and Judges of the High  
Court of Gujarat.

High Court of Gujarat, at Sola,  
Ahmedabad – 380 060.  
Date : December 31 , 2011

Sd/-  
**Registrar General**

